

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION No. 1046

TO BE ANSWERED ON MONDAY, FEBRUARY 10, 2025/MAGHA 21, 1946 (SAKA)

PENDING FINANCIAL ASSISTANCE AND GRANTS TO TELANGANA

1046. Shri Balram Naik Porika:

Will the Minister of FINANCE be pleased to state:

- (a) whether any central financial assistance and Grants to Telangana is pending with the Government, if so, the details thereof and the reasons for the pendency;
- (b) whether the Government has any plans to provide additional financial incentives to promote industrial development in Telangana;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): No, Sir. No such proposal is presently pending with the Department of Expenditure.

(b) to (d): Government of India is implementing the scheme for Special Assistance to States for Capital Investment 2024-25 with an outlay of Rs. 1.5 lakh crore. Out of the total allocation, an amount of Rs. 15,000 crore is earmarked for **Stimulating Industrial Growth**. Under this part, Telangana can avail financial assistance of Rs. 200 crore each for completing the following reforms:

Reform-1: Amendment in Building Regulations to Minimize Ground Floor Loss for Standalone Factories

Reform-2: Amendment in Building Regulations to Encourage Development of Flatted Factories

Reform-3: Encourage Vertical Growth of Commercial Buildings

Reform-4: Allow Construction of Hostels in Industrial Zones
